

GIRDHARILAL SUGAR AND ALLIED INDUSTRIES LIMITED - in Liquidation

List of Stakeholders

Version : I

(Pursuant to claims received and updated as on 17th September 2020, being the last date of submission of claims)

[Under Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Category: Financial Creditors

o	Name	Address	e-mail ID	Nature of Claim	Amount Claimed (INR)	Amount of Claim Admitted (INR)			Extent of Admission/ Rejection of Claim	Details of Security Interest	Order of Priority u/s 53(1)
						Secured	Unsecured	Total			
1	Canara Bank	Mid Corporate Specialised Branch, A-26 Chandra Nagar Indore	cb4878@canarabank.com	Term Loan and Working Capital Loan(inclusive of Interest, Penal Interest and Expenses)	244178035.55	242880305.00	0.00	242880305.00	Fully Admitted		As per Section 53(1)(b)(ii) of IBC, 2016
2	Vertex Investments Pvt Ltd	402 Akansha apartment, 59/60 Tirupati colony, Indore	vertexinvestment2019@gmail.com	Unsecured Loan	9585706.00	0.00	9585706.00	9585706.00	Fully Admitted	nil	As per Section 53(1) (d) of IBC, 2016
	Oyster Exim Pvt Ltd	201, Starlight tower YN road, Indore	anshul@oysterindia.com	Unsecured Loan	11514000.00		6966120.00	6966120.00	Partly Admitted	nil	As per Section 53(1) (d) of IBC, 2016
	Swan Finance Limited	802 NRK Business Park , Vijay Nagar , A.B.Road , Indore	cs@swanfinance.co.in harish@swanfinance.co.in	Unsecured Loan	2031698.00	0.00	1946662.00	1946662.00	Partly Admitted	nil	As per Section 53(1) (d) of IBC, 2016
	Rajesh Agrawal	7-A, Shri nagar, Annex, Indore	rajesh.premier@gmail.com	Unsecured Loan	6700000.00	0.00	6700000.00	6700000.00	Fully Admitted	nil	As per Section 53(1) (d) of IBC, 2016

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TOTAL					274009439.55	268078793.00					

SECURITY INTEREST:

1	SECURITY PARTICULARS- CANARA BANK:

a) PRIMARY:

(Rs. in crores)

Nature	Share	Nature of Charge
Hypothecation of raw materials, works in progress, finished goods and Book Debts	100%	Exclusive first Charge

b) COLLATERAL:

	Description	Share	Nature of Charge
Term Loans	Lease hold rights of plot NO 45, 46, 47A, 55A, 56 and 57 of industrial area Agra-Bombay Road Dewas Madhya Pradesh (lease is existing till 28.05.2073),total area is 32368 square meters	100%	Exclusive first charge

	Plant and Machinery of both dairy and soya divisions/units	100%	Exclusive first charge
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Personal Guarantee:

(Rs. in crores)

Name	Outside Net worth (Excluding investment in the company)	Source and date
Rajesh Agrawal	-3.07	As on 31.03.2017
Ram Gopal Agrawal	1.19	based on CA certificate dated 15.07.2017



Amresh Shukla

Amresh Shukla
Liquidator

In the matter of GIRDHARILAL SUGAR AND ALLIED INDUSTRIES LIMITED
Reg. No. -IBBI/PA-001/IP-P00120/2017-18/10255
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